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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.25/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.6/2016 in CP No. 33/2008
NAME OF THE COMPANY	SKK Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	SKK Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{p-2}	PCs	9849056652	
Ch. Ramesh Babu	Advocate	98494 56637	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. SV RAMA KRISHNA	Adv. ^{p-4}	svramakrishna@gmail.com 9848405691	
C. SHILPA representing on behalf of Y. SURYANARAYANA	counsel for Respondent	9849866556	

Order pronounced.

Member (Technical)

Member (Judicial)